

**GOVERNMENT OF INDIA
CORPORATE AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:841
ANSWERED ON:17.08.2007
REGISTERED COMPANIES IN THE COUNTRY
Barman Shri Hiten

Will the Minister of CORPORATE AFFAIRS be pleased to state:

- (a) the total number of registered companies in the country, State-wise;
- (b) the number of closed companies out of the registered companies, State-wise;
- (c) the reasons for closure of registered companies; and
- (d) the scheme formulated by Government for the revival of the closed companies?

Answer

MINISTER OF CORPORATE AFFAIRS (SHRI PREM CHAND GUPTA)

- (a) A statement is annexed (Annexure-I).
- (b) A statement is annexed (Annexure-II).
- (c) The reasons for closure of registered companies may be all or any one of the following:
 - (i) Inability to commence the business.
 - (ii) Unwillingness to do the business.
 - (iii) Changed circumstances of the business due to business policy, Government policies.
- (iv) Financial sickness.
- (v) Economic unviability etc.
- (d) There is no specific scheme formulated by the Government for the revival of all the closed companies.